

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 124-125 of 2020

In the matter of:

Suraj Jose

....Appellant

Vs.

Federal Bank Ltd. & Anr.

....Respondents

Present:

**Appellant: Mr. B. Renjith Marar, Mr. A. Karthik and
 Mr. Sarveshwar K., Advocates.**

Respondents:

ORDER

03.03.2020: After hearing learned counsel for the Appellant and going through the impugned order, we find that the Appellant has not cooperated in the insolvency proceedings.

We find no merit in the appeal. Same is dismissed. However, there shall be no orders as to costs.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/nn